NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 13/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTI	IA PADMANABHA SWAMY, M	EMBER-JUDICIAL
PETITION NUMBER	:TCP/30/2017 (CA 203/17)	
NAME OF THE TRANSFEROR	: K. GOMATHESWARAN	
NAME OF THE TRANSFERRE	: CRAFTSMAN AUTOMATION PVT LTD +7	
UNDER SECTION	: 241/242	
S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	REPRESENTATION BY WHO	OM
Mayula Im, Adr	For Rz	Sylan
Mr. H. Kouthik Sechachi	For R3 to 5	
KAS.K. Preetha FOEKSR & CO	Por R, R7 128	May

P. VIDHAB SHANKBIZ DOV. For Detitioner 12. VidhJa Shanke

ORDER

Counsel for petitioner present. Counsel for R1, R6 & R7, counsel for R2 and counsel for R3, R4 & R5 are present. Counsel for petitioner filed CA 203/2017 with a prayer to implead the proposed R8 & R9 as necessary parties in the matter. Counsel for respondents have vehemently opposed filing of the CA at this stage when the CP is posted for final hearing. Having heard the submissions of the counsel for petitioner, counsel for respondents are directed to file counter in the said CA. Counsel for petitioner is directed to cause private notice to the proposed R8 & R9 and file proof of the same by way of an affidavit by the next date of hearing. Time extended at their request. Put up on 01.11.2017 at 10.30 A.M.

-sel-

K Anantha Padmanabha Swamy Member (Judicial)

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